

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.14706 of 2022

Gita Rout

....

Petitioner

Mr. A.K. Mishra, Advocate

-versus-

State of Odisha and others

....

Opp. Parties

Mr. Ishwar Mohanty, ASC

CORAM:

THE CHIEF JUSTICE

JUSTICE R.K.PATTANAİK

Order No.

ORDER

28.06.2022

03.

1. Mr. Mishra, learned counsel for the Petitioner states that he will file further documents and information within a period of two days to enable this Court to issue meaningful directions in the petition of this nature which no doubt highlights an urgent pressing problem.

2. At his request, list on 5th July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K.Pattanaik)
Judge